

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.39/7/AMR/2021	IA(IBC)/144/2022	60(5) of IBC	State Bank of India Vs. Vantage Spinners Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/144/2022:

Mr.G.Sanjeeva Reddy, Counsel for the Applicant is present. Mr.Rama Rao Medarametla appeared on behalf of RP. For filing vakalathnama and counter, list the matter on 26.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**